

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

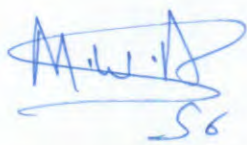
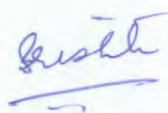
NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .
V/s.

M/s. Colorado Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Vinodan Gander	Sl. Adv.	Petitioners	 56
2.	Sh. Sarwan Raza	Adv.	"	
3.	Sh. Mohd. Waseem Akram	Adv.	"	
1.	Mr. VK Chaudhary, & Adv		} Respondents	 Seishi
2.	Mr. Gopal Jain, & Adv			
3.	Ms. Ranjana Roy Ganvai, Adv			
4.	Ms. Vasudha Sen, Adv			
5.	Ms. Seishi Kapoor			

ORDER

For order see C.P. No. 27(ND)/2015.